

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH, (COURT-II)

2(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2020**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device
& Display Pvt. Ltd. & Ors.**


SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Mansumyer Singh, Mr. Rahul Ahuja, Advocates

ORDER

Parties of both sides informed that the pleadings are complete. Be listed before the Regular Bench on 30th March 2020.



**(L. N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**